

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:286
ANSWERED ON:22.02.2001
DEFENCE LAND FOR INDOOR STADIUM IN HYDERABAD
DAGGUBATI RAMANAIDU

Will the Minister of DEFENCE be pleased to state:

(a) whether the Union Government had allowed 38 acres of defence land in GLR 708 and 712 on long lease for construction of main stadium, indoor stadium and aquatic complex for conducting National Games, 2002 at Hyderabad; and

(b) if so, the reaction of the Government thereon?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) & (b): The Government of Andhra Pradesh has submitted a proposal for lease of Defence land in GLR 708 and 712 in Secunderabad for construction of stadium complex for the National Games, 2002.No decision has been taken by the Union Government, so far.